

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF [UNIEXCEL DEVELOPERS PRIVATE LIMITED]**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Uniexcel Developers Private Limited
2.	Date of incorporation of corporate debtor	30.05.2007
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies(ROC) Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45300DL2007PTC164196
5.	Address of the registered office and principal office (if any) of corporate debtor	414A, D-Mall, Netaji Subhash Place, Pitampura, New Delhi - 110034
6.	Insolvency commencement date in respect of corporate debtor	12.12.2023
7.	Estimated date of closure of insolvency resolution process	09.06.2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Bhim Sain Goyal IBBI/IPA-002/IP-N00726/2018-2019/12216
9.	Address and e-mail of the interim resolution professional, as registered with the Board	109-B, Pocket -F, Mayur Vihar Phase-II, Delhi-110091 Email: bsgoyal1@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	M-215, Rear Ground Floor; Greater Kailash-II, New Delhi-110048 Email: cirpuniexcel@gmail.com
11.	Last date for submission of claims	26.12.2023
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	NA

Notice is hereby given that the National Company Law Tribunal, Bench-II has ordered the commencement of a corporate insolvency resolution process of the **Uniexcel Developers Private Limited** on 12.12.2023 in Company Petition No. (IB)- 21/(ND)/2021.



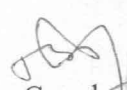
The creditors of **Uniexcel Developers Private Limited**, are hereby called upon to submit their claims with proof on or before 26.12.2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. The proof of claims is to be submitted by way of the following specified forms along with documentary proof in support of their claims.

Form B- for claims by Operational Creditors (except Workmen and employees),  
Form C- for claims by Financial Creditors,  
Form D- for claims by a workman and employee,  
Form E- for claims by authorized Representative of workmen and employees,  
Form F- for Claims by creditors other than financial creditors and operational creditors.

In order to get the copy of form, you may download the above mentioned forms from the website as prescribed under the Insolvency and Bankruptcy Board of India (Insolvency Resolution process for corporate persons) Regulations, 2016

Submission of false or misleading proofs of claim shall attract penalties. All claimants are advised to invariably mention their PAN, email id and phone number in the claim forms.

  
Bhim Sain Goyal  
(Insolvency Professional)  
Interim Resolution Professional

Rgn.No.IBBI/IPA-002/IP-N00726/2018-19/12216

Date: 13.12.2023  
Place: New Delhi

**PNB HOUSING Finance Limited**  
**APPENDIX -IV-A**  
**E-AUCTION-PUBLIC SALE NOTICE OF IMMOVABLE PROPERTY/IES**  
**E-AUCTION-SALE NOTICE FOR SALE OF IMMOVABLE ASSETS UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 READ WITH PROVISIO TO RULE 8(6) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002**  
 Registered Office:- 9<sup>th</sup> Floor, Antriksh Bhawan, 22 Kasturba Gandhi Marg, New Delhi - 110001. Phones:-011-23357171, 23357172, 23705414. Web:- www.pnbhousing.com  
 Branch Office : C/2/1, First Floor, C Block, Mata Chanan Devi Road, Above Bank of Baroda, Janakpuri, New Delhi - 110058

Notice is hereby given to the public in general and in particular to the borrower(s) & guarantor(s) indicated in Column no-A that the below described immovable property (ies) described in Column no-D mortgaged/charged to the Secured Creditor, the constructive/physical Possession of which has been taken (as described in Column no-C) by the authorized Officer of M/s PNB Housing Finance Limited/Secured Creditor, will be sold on "AS IS WHERE IS, AS IS WHAT IS and WHATEVER THERE IS BASIS" as per the details mentioned below.

Notice is hereby given to borrower(s)/mortgagor(s)/Legal Heirs, Legal Representative, (whether Known or Unknown), executor(s), administrator(s), successor(s), assignee(s) of the respective borrower(s) mortgagor(s) since deceased) as the case may be indicated in Column no-A under Rule-8(6) & 9 of the Security Interest Enforcement Rules, 2002 amended as on date. For detailed terms and conditions of the sale, please refer to the link provided in M/s PNB Housing Finance Limited/Secured Creditor's website i.e. www.pnbhousing.com.

Loan No. Name of the Borrower/Co-Borrower/Guarantor(s)/Legal heirs(A)	Demand Amount & Date (B)	Nature of possession (C)	Description of the Properties mortgaged (D)	Reserve Price (RP) (E)	EMD (10% of RP) (F)	Last Date of Submission of Bid (G)	Bid Incremental Rate (H)	Inspection Date & Time (I)	Date of Auction & Time (J)	Known Encumbrances/ Court Case If any (K)
00016710009162, Ravinder Singh (Borrower) Mrs. Manju Singh & Mr. Kripal Singh (Guarantor) (Co-Borrower) B.O.: DELHI	Rs. 6,298,534/- as on date 17-05-2014	(Physical)	Shop No-001, 2nd Floor, Gold Souk Mall Complex, Block-C, Phase-1, Sector-43, Sushant Lok, Gurgaon-122002	Rs. 51,88,000/-	Rs. 5,18,800/-	29.12.2023 before 05.30 PM	Rs. 20,000/-	20.12.2023 Between 10.00 AM to 05.30 PM	30.12.2023 Between 10.00 AM to 02.30 PM	*NIL/Not Known

\*Together with the further interest @18% p.a. as applicable, incidental expenses, cost, charges etc. incurred upto the date of payment and/or realization thereof. \*\* To the best knowledge and information of the authorized Officer of PNB Housing Finance Limited, there are no other encumbrances/claims in respect of above mentioned immovable/secured assets except what is disclosed in the Column No.-K. Further such encumbrances to be catered/paid by the successful purchaser/bidder at his/her end. The prospective purchaser(s)/bidders are requested to independently ascertain the veracity of the mentioned encumbrances.

(1) As on date, there is no order restraining and/or court injunction PNBHFL the authorized Officer of PNBHFL may sell, alienating and/or disposing of the above immovable properties/secured assets and status is mentioned in column no-K (2) The prospective purchaser/bidder and interested parties may independently take the inspection of the proceedings/orders passed etc. if any, stated in column no-K. Including but not limited to the title of the documents of the title pertaining thereto available with the PNBHFL and satisfy themselves in all respects prior to submitting tender/bid application form or making Offer(s). The bidder(s) has to sign the terms and conditions of this auction along with the Bid Form. (3) Please note that in terms of Rule 9(3) of the Security Interest (Enforcement) Rules, 2002, the bidder(s)/the purchaser is legally bound to deposit 25% of the amount of sale price, (inclusive of earnest money) on the same day or not later than next working day. The sale may be confirmed in favour of (bidder/s) only after receipt of 25% of the sale price by the secured creditor in accordance with Rule 9(2) of the Security Interest (Enforcement) Rules, 2002. The remaining 75% of the sale consideration amount has to be deposited by the purchaser within 15 days from the date of acknowledgement of sale confirmation letter and in default of such deposit, the authorized officer shall forfeit the part payment of sale consideration amount within 15 days from the date of expiry of mandatory period of 15 days mentioned in the sale confirmation letter and the property/secured asset shall be resold as per the provisions of Sarfaesi Act. (4) M/s C1 India Private Limited would be assisting the Authorized Officer in conducting sale through an e-Auction having its Corporate office at Plot No. 68, 3rd Floor, Sector 44, Gurgaon, Haryana 120003 Website - www.bankasauctions.com For any assistance related to inspection of the property or obtaining the Bid Documents and for any other query or for registration, you have to co-ordinate with Mr. Satish Chander Toll Free No.: 1800 120 8800, E-Mail: auction@pnbhousing.com, is authorised Person of PNBHFL or refer to www.pnbhousing.com. Sd/- AUTHORIZED OFFICER, PNB HOUSING FINANCE LIMITED  
 PLACE:- DELHI, DATE:- 13.12.2023

**PRATHAMA U.P. GRAMIN BANK**  
 (Sponsored by - Punjab National Bank)  
 Head Office: Ramganga Vihar, Phase-2, Moradabad, U.P.  
 Regional Office: 18, Sanjay Nagar, District Centre, Raj Nagar, Ghaziabad  
 Phone: 0120-2986071  
 E-mail: rmgzb@prathamaupbank.com

**Possession Notice (For Immovable Property)**

Whereas Undersigned being the Authorised Officer of Prathama U P Gramin Bank, Head Office: Ram Ganga Vihar, Kanth Road, Moradabad, (formerly known as Sarva UP Gramin Bank and amalgamated with Prathama Bank wef 01.04.2019 by Gazettee Notification No. 853 Dated 22.02.2019 of Government of India) under the Securitisation and Reconstruction of Financial Assets & Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13 read with the Security Interest ( Enforcement ) Rules, 2002 issued demand notice on the dates mentioned against each account calling upon the respective borrower/s to repay the amount as mentioned against each account within 60 days from the date of notice/date of receipt of the said notice.

The borrower/s having failed to repay the amount, notice is hereby given to the borrower/s and the public in general that the undersigned has taken symbolic possession of the property/ies described here below in exercise of powers conferred on him/her under Section 13(4) of the said act read with Rule 8 of the said rules on the dates mentioned against each account.

The borrower/s in particular and public in general is hereby cautioned not to deal with the property/ies and any dealing with the property/ies will be subject to the charge of Prathama U P Gramin Bank for the amounts and interest thereon.

Sl. No.	Name of the Branch	Name of the Account	Name of the Borrower (Owner of the Property)	Description of the Property mortgaged	Date of Demand Notice	Date of Possession Notice	Amount outstanding as on the date of Demand Notice
1.	Sahibabad (Ghaziabad)	9133NT0003049	Anita Tomar w/o Rakesh Tomar	House no. E- 154 Ground Floor E block, Sector 12 Pratap Vihar Colony, Ghaziabad, 201009. The title deed of the said property with SR V Ghaziabad on 06.04.2017 Bahi no- 1 Zild no 6078 page no 377 to 430 at sr no 1863.	15.09.2023	02.12.2023	Rs. 11,89,291.00/- + intt./ charges.
2.	Sahibabad (Ghaziabad)	9133NC00001167	Smt. Renu Tyagi W/o Rinku Tyagi	Plot A.E. 200 2nd floor, avantika colony, village Mahrauli, District Ghaziabad 201002. The title deed of the said property with SR V Ghaziabad on 31.01.2011 in bahi no 1 Zild no 2512 page no 221 to 253 at sr no 368.	15.09.2023	02.12.2023	Rs. 5,03,637.00/- + intt./ charges.
3.	Vijay Nagar (Ghaziabad)	9135NC00030938	Joginder Singh S/o Preetam	H No E- 793 EWS Ground Floor, Sec-11 Sapna Pratap Vihar, Ghaziabad. The title deed of said property is registered with SR Sadar V Ghaziabad on 16.02.2018 in Bahi no- 1 Zild no 6733 page no 41 to 100 at sr no 1232.	15.09.2023	01.12.2023	Rs. 15,48,702.00/- + intt./ charges.
4.	Vijay Nagar (Ghaziabad)	9135NC00030309 91359300002444	Ram Narayan Poddar S/o Upendra	H No C-227, block C Nand Nikunj, Nand Gram, Ghaziabad. The title deed of said property is registered with SR III Ghaziabad 1st Vol 6154 on 11.01.2010 in page no 01 to 16 at sr no 209.	20.09.2023	01.12.2023	Rs. 6,96,139.90/- + intt./ charges.
5.	Vijay Nagar (Ghaziabad)	9135NC00031283	Suhail Qureshi s/o Sahbuddin	Flat No F-519 ground Floor, EWS Nand Gram Ghaziabad. The title deed of said property is registered with SR III Ghaziabad on 07.01.2021 in bahi no- 1 Zild no 15824 page no 225 to 228 at Sr. No. 195.	15.09.2023	01.12.2023	Rs. 7,08,569.00/- + intt./ charges.
6.	Vijay Nagar (Ghaziabad)	9135NT00003201	Sukhpal Singh S/o Shiv Charan	E 529 E Block, Nand Gram Ghaziabad. The title deed of said property is registered with SR III Sadar Ghaziabad on 07.09.2018 in 1st vol 13830 page no 275 to 318 at sr no 6807.	29.09.2023	01.12.2023	Rs. 18,06,421.00/- + intt./ charges.
7.	Indrapuram (Ghaziabad)	9134NT00003000	Sanjay Rai S/o Hakim chand Rai	Flat No 703 B First Floor Block E Sector 11 Pratap Vihar Ghaziabad. The title deed of said property is registered with SR Ghaziabad on 22.03.2017 in bahi no- 1 Zild no 6048 page no 197 to 244 at Sr. No. 1540.	07.08.2023	02.12.2023	Rs. 7,66,751.00/- + intt./ charges.
8.	Hapur	91369300003237 9136CF00000647	Sachin Arora & Sunny Arora S/o Vijay Arora	H No A 759, Nagarpalika No 15-10/1905, situated at sanjay vihar avas vikas colony, Meerut Road Hapur. The title deed of said property is registered with SR I Hapur on 26.04.2016 in Bahi No- 1 Zild no 9871 page no 109 to 140 at sr no 2776.	09.05.2023	02.12.2023	Rs. 12,25,937.20/- + intt./ charges.
9.	Hapur	91369300003296 9136CF00000639	Bhullan S/o Isak Ali	Residential plot Rakba/Khet no 1098/2 situated at Karimpura Bulandshahr Road Hapur. The title deed of said property is registered with SR Hapur on 22.06.1979 in bahi no 1 Zild no 1609 page no 179 to 180 at Sr. No. 3469.	15.09.2023	02.12.2023	Rs. 11,27,884.84/- + intt./ charges.

Date: 06.12.2023 Authorised Officer Prathama U.P. Gramin Bank, Ghaziabad (Regional Manager)

**FORM A PUBLIC ANNOUNCEMENT**  
 (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)  
**FOR THE ATTENTION OF THE CREDITORS OF [UNIXCEL DEVELOPERS PRIVATE LIMITED]**

**RELEVANT PARTICULARS**

1. Name of corporate debtor	Unixcel Developers Private Limited
2. Date of incorporation of corporate debtor	30.05.2007
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies (ROC) Delhi
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45300DL2007PTC164196
5. Address of the registered office and principal office (if any) of corporate debtor	414A, D-Mail, Netaji Subhash Place, Pilampura, New Delhi - 110034
6. Insolvency commencement date in respect of corporate debtor	12.12.2023
7. Estimated date of closure of insolvency resolution process	09.06.2024
8. Name and registration number of the insolvency professional acting as interim resolution professional	Bhim Sain Goyal IBBI/PA-002/IP-N00726/2018-2019/12216
9. Address and e-mail of the interim resolution professional, as registered with the Board	109-B, Pocket -F, Mayur Vihar Phase-II, Delhi-110091 Email: bsgoyal1@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	M-215, Rear Ground Floor, Greater Kailash-II, New Delhi-110048 Email: cirpunice@icmai.com
11. Last date for submission of claims	26.12.2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	NA

Notice is hereby given that the National Company Law Tribunal, Bench-II has ordered the commencement of a corporate insolvency resolution process of the **Unixcel Developers Private Limited** on 12.12.2023 in Company Petition No. (IB)-21/(ND)/2021.

The creditors of Unixcel Developers Private Limited, are hereby called upon to submit their claims with proof on or before 26.12.2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. The proof of claims to be submitted by way of the following specified forms along with documentary proof in support of their claims. Form B- for claims by Operational Creditors (except Workmen and employees), Form C- for claims by Financial Creditors, Form D- for claims by a workman and employee, Form E- for claims by authorized Representative of workmen and employees, Form F- for claims by creditors other than financial creditors and operational creditors.

In order to get the copy of form, you may download the above mentioned forms from the website as prescribed under the Insolvency and Bankruptcy Board of India (Insolvency Resolution process for corporate persons) Regulations, 2016

Submission of false or misleading proofs of claim shall attract penalties. All claimants are advised to invariably mention their PAN, email id and phone number in the claim forms.

Sd/-  
 Bhim Sain Goyal  
 (Insolvency Professional)  
 Interim Resolution Professional  
 Rgn.No.IBBI/PA-002/IP-N00726/2018-19/12216  
 Date : 13.12.2023  
 Place : New Delhi

**यूनियन बैंक Union Bank of India**  
 Regional Office: Delhi South, Unit No. 602-A, Tower-2, Sixth Floor, Connectus, Bhavbhuti Marg, Opp. New Delhi Railway Station, Ajmeri Gate Side, New Delhi - 110001, Phone No. 011-23214594, 23218524

**NOTICE INVITING TENDER FOR APPOINTMENT OF PROJECT ARCHITECT FOR FURNISHING WORK OF OFFICE SPACE AT WORLD TRADE CENTRE, 4TH FLOOR NAUROJI NAGAR, NEW DELHI**

Union Bank of India invites applications in prescribed format for pre-qualification and professional fee bid from eligible architects/architectural firms having office in Delhi NCR for appointment as Project Architect for interior furnishing work including Civil/Electrical/plumbing/OCTV at OFFICE SPACE AT WORLD TRADE CENTRE, 4TH FLOOR NAUROJI NAGAR, NEW DELHI. The approximate floor area to be furnished is 18746 sq.ft. For further details refer tender document. The application forms can be collected from our office from 14.12.2023 to 03.01.2024 during working hours and also available on Bank's website www.unionbankofindia.co.in/tender.aspx & Govt portal www.procure.in. The Last date for submission of tender is 03.01.2024 up to 3:00 PM. For more details please refer application form. Bank reserves the right for rejecting any or all applications received without assigning any reasons whatsoever.

- CM (P&D)  
 Phone: 011-23214594

**NORTHERN RAILWAY**  
 Invitation of Tenders through E-Procurement system.

**Tender Notice No. 75/2023-2024 Dated: 13/12/2023**  
 Principal Chief Materials Manager, Northern Railway, New Delhi - 110001, for and on behalf of the President of India, invites e-tenders through e-procurement system for supply of the following items:-

S. No	Tender No.	Brief Description	Qty.	Closing Date
01	08241008	LOCK MINIATURE E TYPE WARD NO 42	2892 NOS	02.01.24
02	06231135	M.S. FLAT SIZE 40X6 MM	42328 KGS	11.01.24
03	06235038A	RECTANGLE HOLLOW SECTION	292000 KGS	15.01.24
04	77239050	RUNNING CONTRACT FOR 1 IN 8.5, 60 KG CMS CROSSING	305 SET	15.01.24
05	77235414	MANUFACTURE & SUPPLY OF ONE MTR. LONG FISH PLATES	8815 NOS	18.01.24
06	08235748	PROCUREMENT OF 05 WATT VHF	1401 NOS	24.01.24

**Note - 1.** Vendors may visit the IREPS website i.e. www.ireps.gov.in for details. **2.** No Manual offer will be entertained.

3922/23

**SERVING CUSTOMERS WITH A SMILE**

**"IMPORTANT"**

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**State Bank of India**  
 Stressed Assets Recovery Branch-II, 18/4, SBI House, 3rd & 4th Floor, Arya Samaj Road, Karol Bagh, New Delhi-110005 Phone No.: 011-28752163, E-mail: sbi.51521@sbi.co.in  
**(CORRIGENDUM)**

This corrigendum is in reference to the E-auction to be held on 15.12.2023, published in this newspaper on 12.11.2023. Out of which we are withdrawing the auction of property Sr. No.9, M/s U3S Venture, due to unavoidable circumstances. Other terms & conditions will remain the same.

Authorized Officer,  
 State Bank of India, SARB-II, Karol Bagh, New Delhi (Branch Code 51521)

**PUBLIC NOTICE**  
**FORM NO. INC-26**  
 (Pursuant to Rule 30 of the Companies (Incorporation) Rules, 2014)  
**BEFORE THE HON'BLE REGIONAL DIRECTOR**  
**NORTHERN REGION, DELHI**  
**IN THE MATTER OF SUB-SECTION (4) OF SECTION 13 OF THE COMPANIES ACT, 2013 AND CLAUSE (A) OF SUB-RULE (5) OF RULE 30 OF THE COMPANIES (INCORPORATION) RULES, 2014**  
**AND**  
**IN THE MATTER OF VIDHYA DRUGS AND PHARMACY PRIVATE LIMITED ("THE COMPANY") HAVING ITS REGISTERED OFFICE AT 184/1, ONE ROOM ON GROUND FLOOR, GALI NO.2, PADAM NAGAR, KISHAN GANJ, NEW DELHI-110007.**  
 ... Petitioner/Applicant Company

Notice is hereby given to the General Public that the company proposes to make application to the Central Government under Section 13 of the Companies Act, 2013 seeking confirmation of allotment of the Memorandum of Association of the Company in terms of the special resolution passed at the Extra Ordinary General Meeting held on 13<sup>th</sup> July, 2023 to enable the Company to change its Registered Office from "Delhi" to "State of Haryana". Any person whose interest is likely to be affected by the proposed change of the registered office of the Company may deliver either on the MCA-21 portal (www.mca.gov.in) by filing investor complaint form or cause to be delivered or send by registered post of his/her objections supported by an affidavit stating the nature of his/her interest and grounds of opposition to the Regional Director at the address B-2 wing, 2<sup>nd</sup> Floor, Paryavaran Bhawan, CGO Complex, New Delhi-110003, within fourteen days of the date of publication of this notice with a copy to the applicant Company at its registered office at the address mentioned below.

Regd. Office  
 184/1, One Room on Ground Floor, Gali No.2, Padam Nagar, Kishan Ganj, New Delhi-110007

For and on behalf of the Applicant Company For VIDHYA DRUGS AND PHARMACY PRIVATE LIMITED  
 Sd/- ANSHUMAN GUPTA  
 Director  
 Place: Faridabad  
 Date: 14.12.2023  
 DIN: 00602808

**यूनियन बैंक Union Bank of India**  
 Regional Office : 2nd Floor Mahaluxmi Mall, C-2, RDC, Rajnagar, Ghaziabad, UP-201001

**E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with Proviso to Rule 8 (6) of Security Interest (Enforcement) Rule, 2002**

Notice is hereby given to the public in general and in particular to the Borrower(s) and Gurrantor(s) that the below described immovable property mortgaged/charged to the Secured Creditor, the symbolic/physical (details mentioned as below) possession of which has been taken by the Authorized Officer of Union Bank of India secured creditor, will be sold on "As is where is", "As is what is" and "Whatever there is" basis (assets wise date and time mentioned below) for recovery of amount, as mentioned below due to Union Bank of India Secured Creditor from below Named Borrower(s), Mortgagor(s) and Gurrantor(s).

S. No.	Name & address of Borrower & Guarantor	Description of the movable/Immovable property put for auction	Constructive or Physical Possession taken	Dues to be recovered from Borrower/Gurrantor (Rs.)	Reserve Price (Rs.)	Date and Time of Auction
					EMD Bid Increment	
1.	Branch Name : Bhangel-Noida Branch 1. Rajesh Kumar Sharma Prop.-M/s Arnay Trading co. First Floor H 283 Sector 12, Pratap Vihar, Ghaziabad (U.P)	All that piece and parcel of. H -283, First Floor, Block-H Sector-12, Pratap Vihar Ghaziabad, Uttar Pradesh	Physical Possession	Rs. 2,43,35,400 +Interest+ Other expenses	Rs. 24,35,400/-	29.12.2023 from 11.00am to 4.00 pm
					Rs. 2,43,540/- Rs. 10,000/-	
2.	Branch Name : RAJ NAGAR GHAZIABAD (Borrower) AMIT PRATAP SINGH Flat No. F1, 1st Floor, Plot No. 135, Vikram Enclave, Shahibabad, Ghaziabad (U. P.)	All that piece and parcel of: - Flat No. F1, 1st Floor, Plot No. 135, Vikram Enclave, Shahibabad, Ghaziabad (U. P.)	Symbolic Possession	Rs. 11,32,200.00 +Interest + Other expenses	Rs. 113220/-	29.12.2023 from 11.00am to 4.00 pm
					Rs. 1,27,500/- Rs. 10,000/-	
3.	Branch Name : RAJ NAGAR GHAZIABAD (Borrower) Mrs Babita Rani w/o Mukesh Kumar House No. 38, Maliwara, Basant Road, Ghaziabad (U. P.)	All that piece and parcel of: - House No. 38, Maliwara, Basant Road, Ghaziabad (U. P.)	Symbolic Possession	Rs. 20,26,800.00 + Interest + Other expenses	Rs. 22,52,000/-	29.12.2023 from 11.00am to 4.00 pm
					Rs. 2,25,200/- Rs. 10,000/-	
4.	Branch Name : RAJ NAGAR GHAZIABAD (Borrower) Manish Kumar S/o Dhanesh Kumar FF-3, Plot No-B-27 SLF Ved Vihar Ghaziabad PIN: 201002 (CO-APPLICANT) Mrs Pooja Sharma w/o Manish Kumar FF-3, Plot No-B-27 SLF Ved Vihar Ghaziabad PIN: 201002	All that piece and parcel of: - Flat No. FF3, Plot No. B-27, SLF Ved Vihar, Ghaziabad (U. P.)	Symbolic Possession	Rs. 15,67,800.00 +Interest + Other expenses	Rs. 202680/-	29.12.2023 from 11.00am to 4.00 pm
					Rs. 1,74,200/- Rs. 10,000/-	
5.	Branch Name : SSI Finance Branch Noida Sec 15 M/s APM International Through its Proprietor C 65 Second Floor Kirti Nagar New Delhi-110015 C-43 Sector 6 Gautam Budh Nagar UP-201301 Mr Pawan Bansal (Proprietor/Guarantor) C 65 2nd Floor Kirti Nagar New Delhi 110015 Ms Guneet Mudgal (Guarantor) B-1/32 3rd Floor Malviya Nagar New Delhi 110017 Mr Jitendra Kamboj (Guarantor) Flat No 905 Tower 18 Lotus Boulevard Sec 100 Noida 201304 Mr Pawan Mudgal(Guarantor) B-1/32 3rd Floor Malviya Nagar Delhi 11017 Mr Parsotam Lal Sharma (Guarantor/Mortgagor) B 82 Rishi Nagar Rani Bagh Delhi 110034 Mr Madhur Bain Singh (Guarantor/Mortgagor) CZB/64C Janakpuri New Delhi 110058 Mrs Preet Kanwal Kaur (Guarantor/Mortgagor) CZB/64C Janakpuri New Delhi 110058 Also At: - C-1A/71C 2nd Floor Janakpuri New Delhi 110058	All that piece and parcel of. 1. Residential Freehold Immovable Property Built up Northern Side Portion of Property bearing No B 82(New No A 111) area measuring 65 Sq. Yards built on Plot No 5 & 6, Quiet of Khasra No 561/221 & 220 min. situated in the area of Village Salempur Mazra Madipur Delhi New Colony known as Rishi Nagar Shakur Basti Delhi 110034 owned by Sh. Parsotam Lal Sharma. Bounded By North: Parsotam B 81, South: - Part of Property, East: Road, West: Other Property.	Physical Possession	Rs. 81,56,940.66 + Interest + Other expenses	Rs. 68,61,000.00	29.12.2023 from 11.00am to 4.00 pm
					Rs. 6,86,100/- Rs. 10,000/-	
6.	Branch Name : ARB, Ghaziabad 1. M/S LTR Shiksha Sanstha Add: Khasara No 615A abd 615B Meerut Bhagpat Road Vill Kurali Pargana tahsil Dist Meerut 2. Mr. Anil Gupta s/o Teekaram (Manager / Guarantor) Add :-B-13, Shanti Ashray Shambhu nagar Bhagpat Road Meerut- 250001 Mr. Mrs. Savita Gupta w/o Mr. Anil Gupta (Treasurer / Guarantor) Add :- B-13, Shanti Ashray Shambhu nagar Bhagpat Road Meerut- 250001 Mr. Prateek Kansal s/o Shree Anil GUPTA (Guarantor) Add: B-13, Shanti Ashray Shambhu nagar Bhagpat Road Meerut- 250001	Property All part or parcel of Free Fold Collage land and Building located at KHASRA No 615A and 615B Near Meerut Bhagpat Road, Kharali Village, Pargana Tehsil Dist Meerut (land area 12498.20 sq yard)	Symbolic Possession	Rs. 3,34,48,062 + Interest + Other expenses	Rs. 4,86,00,000/-	29.12.2023 Time- 11:00 am to 4:00 pm
					Rs. 48,60,000/- Rs. 50,000/-	

For registration, login and bidding rules visit <https://www.mscecommerce.com/auctionhome/ibpi/Index.jsp>. For detailed terms and conditions of the sale, please refer to the link provided in <https://www.unionbankofindia.co.in>.

Date: 13.12.2023 Place : Ghaziabad Authorised Officer, Union Bank of India

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